

12 hrs.

MR. SPEAKER: Now, Papers to be Laid on the Table.

SOME HON. MEMBERS—rose

MR. SPEAKER: Do not record.
(Interruptions)**

12.48 hrs.

PAPERS LAID ON THE TABLE

CORRIGENDUM TO CERTIFIED ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1975-76

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table a 'corrigendum' (Hindi and English versions) to the Certified Accounts † of the Khadi and Village Industries Commission for the year 1975-76 and the Audit Report thereon. [Placed in Library. See No. LT-2897/78].

NOTIFICATION UNDER NATIONAL HIGHWAYS ACT, 1956 AND CORRIGENDA TO AUDIT REPORT OF D.T.C. FOR 1974-75

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) A copy of Notification No. S.O. 3114 (Hindi and English versions) published in Gazette of India dated the 28th October, 1978 declaring the highway starting from its junction at Chiloda on the National Highway No 8 in Gujarat, connecting Gandhinagar and terminating at Sarkhej on the National Highway No. '—A a national highway, under section 10 of the National Highways

Act, 1956. [Placed in Library. See No. LT-2898/78].

(2) A 'corrigenda' (Hindi and English versions) to the Audit Report of Delhi Transport Corporation for the year 1974-75 [Placed in Library. See No. LT-2899/78].

Arms (Amdt.) Rules, 1978, U.P.S.C. (Members) Amdt. Regulations, 1978, 27th Report of UPSC with Govts' Memo thereon and statement for delay, B.S.F. (Deductions from pay & Allowances) Amdt. Rules, 1978, and Notifications under All India Services Act, 1951.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:

(1) A copy of the Arms (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R 1250 in Gazette of India dated the 21st October, 1978, under sub-section (3) of section 44 of the Arms Act, 1959. [Placed in Library. See No. LT-2900/78].

(2) A copy of the Union Public Service Commission (Members) Amendment Regulations, 1978 (Hindi and English versions) published in Notification No. 1324 in Gazette of India dated the 11th November 1978, issued under article 318 of the Constitution. [Placed in Library. See No 2901/78]

(3) A copy each of the following papers (Hindi and English versions) under article 323 (1) of the Constitution:—

(i) Twenty-seventh Report of the Union Public Service Commission for the period 1st April, 1976 to 31st March 1977.

**Not recorded.

†The Accounts and the Audit Report were laid on the Table of Lok Sabha on the 5th April, 1978.

@The Accounts and the Audit Report were laid on the Table of Lok Sabha on the 30th August, 1978.